

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/1/9/AMR/2022	Main Case	9 of IBC	Sree Deosharwali Oil Industries Vs. Sri Vijaya Visakha Producers Company Limited
	IA(IBC)/185/2023	60(5) of IBC	M/s. Shree Deosharwali Oil Industries Vs. M/s. Shri Vijaya Visakha Milk Producers Co.

ORDER

Present: Mr. S. Ravi Kumar, Proxy Counsel for the OC.

None for the CD.

At the request of the Proxy Counsel for the OC, for hearing, list the matter on 13.08.2024.

IA(IBC)/185/2023:

Present: Mr. S. Ravi Kumar, Ld. Counsel for the Applicant.

None for the Respondent.

At the request of the Proxy Counsel for the Applicant, for hearing, list the matter on 13.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)